



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.05.2026

### NOTICE

Please take notice that the following matters listed in the Court – II on 07.05.2026 & 15.05.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 647 of 2024 & I.A. No. 5421, 5422, 5423 of 2024  (With Defects) Part Heard	Anil Nair Vs. Romi Surendra Madhani & Anr.	07.05.2026	13.07.2026
2.	Comp. App. (AT) (Ins) No. 1687 of 2024 & I.A. No. 6052 of 2024  (With Defects) Part Heard	Vinayak Trading Corporation Vs. B S Ispat Ltd.	15.05.2026	14.07.2026
3.	Comp. App. (AT) (Ins) No. 2151 of 2024 & I.A. No. 8010, 8011, 8012 of 2024  Part Heard	Paradise Systems Pvt Ltd & Anr. Vs. Aadhar Infraholding Ltd & Ors.  With	15.05.2026	15.07.2026
4.	Comp. App. (AT) (Ins) No. 705 of 2023  Part Heard	Energy Savings India Pvt. Ltd. Vs. BDR Builders and Developers Pvt. Ltd. & Ors.  With	15.05.2026	15.07.2026

<b>5.</b>	Comp. App. (AT) (Ins) No. 706 of 2023  <b>Part Heard</b>	Rahul Kumar Sharma Vs. BDR Builders and Developers Pvt. Ltd. & Ors.	<b>15.05.2026</b>	<b>15.07.2026</b>
<b>6.</b>	Comp. App. (AT) No. 98 of 2026  <b>Part Heard</b>	Amit Ramanand Sangai & Anr. Vs. Phoenix Industries Ltd. & Ors.	<b>15.05.2026</b>	<b>16.07.2026</b>
<b>7.</b>	Competition App. (AT) No. 01 of 2024 & I.A. No. 11 of 2024  <b>Part Heard</b>	Dr Supratik Sanatani & Anr. Vs Competition Commission of India & Ors.	<b>15.05.2026</b>	<b>17.07.2026</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar